### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 2907 TO BE ANSWERED ON 28<sup>TH</sup> DECEMBER, 2018

#### BAN ON TOBACCO PRODUCTS

#### 2907. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

#### Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the quantum of tobacco consumed in rural and urban areas of the country in the form of cigarettes and bidis including smokeless tobacco during the last three years;
- (b) whether the Government proposes to convert the unorganised smokeless tobacco manufacturing sector into organised sector and if so, the details thereof and if not, the reasons therefor:
- (c) whether the Apex Court has ordered to ban the sale, purchase and storage of all forms of chewable/smokeless tobacco in the country and if so, the status of implementation by States; and
- (d) the steps taken by the Government for rehabilitation of the people who are working in the smokeless/ chewable tobacco sector?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a): No such specific data is maintained centrally by the Ministry. However, as per the information received from the Tobacco Board, Department of Commerce, the Flue Cured Virgina (FCV) tobacco and Non-FCV tobacco consumed for manufacturing of various tobacco products during the last 3 years as reported by manufacturers of tobacco products in their returns to Tobacco Board is as follows:

Year	Quantity of tobacco consumed for manufacturing of various Tobacco products
	(in Metric Tons in Packed Weight)
2015-16	69705.655
2016-17	64406.965
2017-18	66348.205

(b): There is no such proposal in the Ministry.

- (c): No such specific order has been given by the Apex Court. However, the Court has directed for the total compliance of the ban imposed on manufacturing and sale of Gutkha and Pan Masala with tobacco and/or nicotine.
- (d): As per information received from Department of Agriculture, Cooperation & Farmers Welfare, Ministry of Agriculture, Crop Diversification Programme, a sub scheme of Rashtriya Krishi Vikas Yojana (RKVY) is being implemented in the tobacco growing states viz. Andhra Pradesh, Bihar, Gujarat, Karnataka, Maharashtra, Odisha, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal w.e.f. 2015-16 to encourage tobacco growing farmers to shift to alternative crops/cropping system.